

The Land Ports Authority of India (LPAI) will be a statutory body for overall planning, construction, maintenance and management of Integrated Check Posts/Land Ports along the international land borders of the Country. It will also provide infrastructural facilities for cross border movements of passengers and goods.

Extracting confession by force from Adivasis by BSF in Chhattisgarh

228. SHRI T.M. SELVAGANAPATHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there were serious allegations that Border Security Force personnel tortured Adivasis in Chhattisgarh into confessing that they were maoist cadre:

(b) if so, the details thereof;

(c) whether the BSF ordered any inquiry into these allegations; and

(d) if so, the details thereof and its findings?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) A complaint has been lodged before the District Magistrate, Kanker District of Chhattisgarh by the villagers of Panchangi village, alleging torture of adivasis of Kanker District, Chhattisgarh by the BSF personnel. It is alleged that the BSF personnel beat up and tortured persons from Panchangi village of Kanker District and misbehaved with women and consequently, five villagers were admitted to the District Government Hospital at Kanker.

(c) and (d) BSF has ordered a Court of Inquiry to inquire into the allegations leveled against the Force, which is under progress.

Persons categorized as Anglo-Indian

229. DR. GYAN PRAKASH PILANIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether as per the 2001 census only 731 persons have been categorized as 'Anglo-Indian';

(b) whether nomination of two Anglo-Indian to Lok Sabha has been provided under Article 334 of the Constitution; and

(c) whether there is any longer justification for such anachronism?